

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.257 of 2020 (SZ)

Tribunal on its own motion-Suo Motu based on the News item
in the New Indian Newspaper dated: 27.11.2020,
“ A Cooum in the making in Karur?’
Callousness of Officials”

Vs

The Chief Secretary to Govt. of Tamil Nadu
Govt. Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600009 & 8 ors.

...Respondents

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**Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.**

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Vs

1) The Chief Secretary to Govt. of Tamil Nadu
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600009 & others.

... Respondents

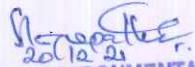
**REPORT FILED ON BEHALF OF THE 6TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, S. Ragupathi, Son of Thiru. R. Sanganan, Hindu, aged about
57 years, having office at No. 76, Mount Salai, Guindy, Chennai-600
032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board, Chennai-32 and I am filing this Report on
behalf of the 6th respondent Board and as such I am well acquainted
with the facts of the case from the records.

2. It is respectfully submitted the Hon'ble NGT has passed order
dated 25.05.2021 and directed as follows:-

*Para :-10. The committee that has been appointed by this
Tribunal also did not go into the question as to whether any internal
illegal channels have been provided from any of the industries to
discharge their sewage into the river without treating the same. So
under such circumstances, we feel it appropriate to direct the Tamil*


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No.76, MOUNT SALAI, CHENNAI-600 032.**

Nadu Pollution Control Board and the committee to consider these aspects as well and submit a detailed report regarding the specific allegations made of making illegal channels from the nearby industries for discharging their sewage or other industrial effluents illegally at the place pointed out in the newspaper report.

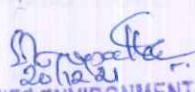
11. They are also directed to ascertain the location of the area which is covered by the photograph mentioned in the newspaper report and ascertain as to whether allegations made by them in this regard are correct ...”

3. It is respectfully submitted that in order to comply the NGT order, the Board has constituted a team of officials vide Proc.No TNPCB/LAW/LAIII/NGT/025920/NGT/2020 dated 15.06.2021 with the following members:

1. The Joint Chief Environmental Engineer (M), Salem
2. The Environmental Engineer (Flying Squad), Erode
3. The District Environmental Engineer, Karur
4. The Assistant Environmental Engineer, Karur

The team has carried out inspection of 32 units which are located within one Kilometer from the River Amaravathi on 22/6/2021 and 23/6/2021 and also inspected the Amaravathi River stretch mentioned in the Newspaper on 28/6/2021.

4. It is respectfully submitted that the place pointed out in the Newspaper report ie, Padikattuthurai at River Amaravathi near Vanchuleeswarar Temple was inspected by the above said team of officials on 28.06.2021. During inspection it was observed that there is

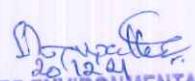

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no flow in the River Amaravathi at that time of inspection and stagnation of water was noticed in the trench made near Vanchuleeswarar Temple. Sample was collected from the stagnated water in the trench and by observation it was found the stagnation is mainly sewage. The ROA of stagnated water in the trench made near Vanchuleeswarar Temple is enclosed as Annexure.

5. It is respectfully submitted that there are 33 textile dyeing/bleaching/printing (red category) industries are located within 1Km from the bank of river Amaravathi. During inspection of TNPCB officials it was observed that the ZLD systems installed in the units were in operation and there were no bypass channels. No effluent was discharged outside the unit premises. No industry has dug illegal channels for discharge of effluent into River Amaravathi. The above said industries are closely monitored by TNPCB. Action against erring units are taken through TNPCB and District Co Ordination Committee.

6. It is respectfully submitted that it was also observed that the untreated sewage generated from part of the Karur Municipality area (Ward No 33 to 48) and Andankovil Village Panchayat is discharged into the River Amaravathi.

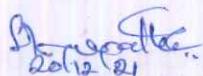
7. It is respectfully submitted that in view of the above Board vide Proc.No T6/TNPCB/F.025920/KAR/W/2021-1 & 2 dated 13.09.2021 have issued directions to the Commissioner, Karur Municipality and Block Development Officer, Thanthoni Panchayat Union respectively under Section 33A of the Water (Prevention and Control of Pollution) Act,1974 as amended to comply with the following:


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i. The Andankoil Village Panchayat shall provide full fledged underground sewerage scheme with Sewage Treatment Plant within a period of three months to treat the sewage generated from the Village Panchayat.

ii. The local body is liable to pay Environmental Compensation as per Hon'ble NGT (PB) order dt.02.07.2020 in O.A.No.606 of 2018 for non-compliance of the above directions.

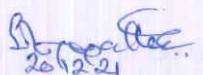
Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


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TAMILNADU POLLUTION CONTROL BOARD,
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BEFORE ME

VERIFICATION

I, S.Ragupathi, Son of Thiru.R.Sanganan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby verify that the contents of above report are true to the best of my knowledge through records.


20/12/21
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TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

Sl.No	Parameters	LAB Code	
		DEE Code	289
1.	pH		021/AEE2/KAR
2.	Total Suspended Solids	(mg/l)	7.48
3.	Total Dissolved Solids at 180° C	(mg/l)	32
4.	Oil and Grease	(mg/l)	1254
5.	BOD 3 days at 27° C	(mg/l)	1.2
6.	Chemical Oxygen Demand	(mg/l)	21
7.	Ammonical Nitrogen	(mg/l)	136
8.	Hexavalent Chromium (Cr ⁶⁺)	(mg/l)	19.6
9.	Total Chromium (as Cr)	(mg/l)	<0.010
10.	Copper (as Cu)	(mg/l)	0.014
11.	Zinc (as Zn)	(mg/l)	0.033
12.	Lead (as Pb)	(mg/l)	0.042
13.	Cadmium (as Cd)	(mg/l)	0.213
14.	Nickel (as Ni)	(mg/l)	0.116
15.	Manganese (as Mn)	(mg/l)	0.878
the Report			4.96

20/10/2021
Scientist

S. Srinivasan
Deputy Chief Scientific Officer,
DEL, TNPC Board, Dindigul.

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TRIBUNAL SOUTHERN ZONE,
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THE 6TH RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD**

**Advocate for Respondent : TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:20.12.2021

Date of hearing on:21.12.2021